NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



C.S.A. No. 773/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2017

NAME OF THE PARTIES: M/s. BST Exports Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

18 AATTECH SHAPELE ALVO COL FOR Page 6 Shall

The Petitices

ORDER

CSA 771/230-232/NCLT/MB/MAH/2017

CSA 772/230-232/NCLT/MB/MAH/2017

CSA 773/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, the Company Applications are dismissed as withdrawn with liberty to proceed afresh.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)

NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



C.S.A. No. 772/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2017

NAME OF THE PARTIES: M/s. Dalmia Exim Limited.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE Shall Shall Parties Regal Shall Philipolitical

ORDER
CSA 771/230-232/NCLT/MB/MAH/2017
CSA 772/230-232/NCLT/MB/MAH/2017
CSA 773/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, the Company Applications are dismissed as withdrawn with liberty to proceed afresh.

Sd/-

Sd/-

V. NALLASENAPATHY

B.S.V. PRAKASH KUMAR

Member (Technical)

Member (Judicial)

NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

Spanned

C.S.A. No. 771/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2017

NAME OF THE PARTIES: M/s. Sharad Fibres & Yarn Processors Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

ASTESH SHAHLE ALVO CED For Regal Sha

Her Petition

ORDER
CSA 771/230-232/NCLT/MB/MAH/2017
CSA 772/230-232/NCLT/MB/MAH/2017
CSA 773/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, the Company Applications are dismissed as withdrawn with liberty to proceed afresh.

Sd/-V. NALLASENAPATHY Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)